

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 379/1997

Date of order : 18.6.99

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

BIJOYENDRA PRASAD TEWARY

VS.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Ms. R. Basu, counsel

O R D E R

When the matter is called for hearing, none appears on behalf of the applicant despite notice has been served 1d. counsel for the upon the applicant on 19.4.99. However, 1d. counsel for the respondents Ms. R. Basu is present.

2. In view of the above, the application is dismissed for default.
3. No order is passed as to costs.

(D. PURKAYASTHA)
MEMBER(J)

S.M.